

(7)

Dated: 31/1/95.

None for the applicant. Sh. S.C. Dhowan
for the Respondents.

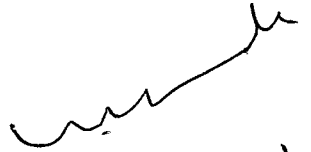
On 26/10/94 a Statement was made
that the applicant had died two months
before that date. His legal representatives
have not been brought on record.

The O.A. therefore abates and it
is disposed of as such.

V.P.L.



(P. P. Shivarkara)
M(A).



(M. S. Deshpande)
V.C.

Order passed at 31/1/95
to Appoint (s)
on 31/2/95

Q
22/2/95